

domestic manufacturing of solar equipment in India through: (i) M-SIPS scheme of Ministry of Electronics & Information Technology; (ii) World Trade Organisation (WTO) compliant domestic content requirement in MNRE's Schemes like PM-KUSUM, CPSU Scheme Phase-II and Grid-connected Rooftop Solar Programme Phase-II; and (iii) tenders for setting up solar PV manufacturing facilities linked to setting up of solar PV power plants.

The Government of India through O.M. No. 18/4/2020-PPD dated 19th February, 2020 from Procurement Policy Division, Department of Expenditure, Ministry of Finance, has already clarified that disruption of supply chains due to spread of corona virus in China or any other country should be considered as a case of natural calamity and force majeure clause may be invoked, wherever considered appropriate, following the due procedure.

Loans for purchase of various agricultural equipments

1322. LT. GEN. (DR.) D.P. VATS (RETD.):
SHRI VIJAYPAL SINGH TOMAR:
SHRI HARNATH SINGH YADAV:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the schemes run by Government for grant of loans for purchase of various agricultural equipments;
- (b) the TOTAL amount of loans granted, rate of interest charged on such loans to the farmers under the schemes by banks and the loans amount outstanding against them, equipment-wise, State-wise and Bank-wise; and
- (c) whether banks are providing any concession to farmers who make timely repayment of loans for purchase of agricultural equipments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) The Kisan Credit Card (KCC) scheme was introduced in 1998 for issue of KCC to farmers. The scheme aims at providing adequate and timely credit support from the banking system under a single window with flexible and simplified procedure to the farmers to meet their short term credit requirements for cultivation of crops, investment credit requirement for agriculture and allied activities and other needs.

Details of State-wise loan outstanding with respect to agriculture implements & machinery by Commercial Banks as on 31.03.2019 are given in the Statement (See below).

Reserve Bank of India (RBI) has deregulated the interest rate on advances sanctioned by Scheduled Commercial Banks and these interest rates are determined by banks with the approval of their respective Board of Directors, subject to the regulatory guidelines on interest rate on advances contained in RBFs Master Direction dated 03.03.2016. Interest rates on loans could vary from time to time and are based on credit profile of the borrowers.

Government of India implements an interest subvention scheme under which short term crop loans up to ₹3.00 lakh are provided to farmers at a reduced interest rate of 7% p.a. Besides, additional 3% incentive is given to the farmers for prompt repayment of the loan, thereby reducing the effective rate of interest to 4%.

Statement

*Details of Loan Outstanding issued by Commercial Banks under
Agriculture Implements and Machinery (as on 31st March 2019)
(No of A/c in actual and Amt O/s in crore)*

| Sl. No | State Name | No. of Accounts | Amount Outstanding |
|--------|-----------------------------|-----------------|-----------------------|
| 1 | 2 | 3 | 4 |
| 1. | Andaman and Nicobar Islands | 18 | 0.48 |
| 2. | Andhra Pradesh | 38589 | 801.69 |
| 3. | Arunachal Pradesh | 66 | 2.62 |
| 4. | Assam | 22489 | 229.19 |
| 5. | Bihar | 36686 | 706.65 |
| 6. | Chandigarh | 213 | 5.95 |
| 7. | Chhattisgarh | 21051 | 483.87 |
| 8. | Dadra and Nagar Haveli | 206 | 3.77 |
| 9. | Daman and Diu | 38 | 0.85 |
| 10. | Goa | 345 | 3.96 |

| 1 | 2 | 3 | 4 |
|-----|-------------------|---------|----------|
| 11. | Gujarat | 144512 | 3424.36 |
| 12. | Haryana | 63091 | 1052.86 |
| 13. | Himachal Pradesh | 9699 | 274.10 |
| 14. | Jammu and Kashmir | 7062 | 133.56 |
| 15. | Jharkhand | 7091 | 168.69 |
| 16. | Karnataka | 125921 | 2208.36 |
| 17. | Kerala | 252273 | 2978.30 |
| 18. | Lakshadweep | 4 | 0.09 |
| 19. | Madhya Pradesh | 60934 | 1372.18 |
| 20. | Maharashtra | 184839 | 4048.79 |
| 21. | Manipur | 245 | 6.89 |
| 22. | Meghalaya | 21 | 0.34 |
| 23. | Mizoram | 7 | 0.18 |
| 24. | Nagaland | 61 | 1.05 |
| 25. | Nct of Delhi | 443 | 8.71 |
| 26. | Odisha | 70180 | 750.48 |
| 27. | Puducherry | 1935 | 14.05 |
| 28. | Punjab | 133568 | 1219.03 |
| 29. | Rajasthan | 172775 | 1527.38 |
| 30. | Sikkim | 14 | 0.27 |
| 31. | Tamil Nadu | 234001 | 2023.09 |
| 32. | Telangana | 41471 | 1009.11 |
| 33. | Tripura | 2245 | 14.47 |
| 34. | Uttar Pradesh | 141738 | 1688.87 |
| 35. | Uttarakhand | 6054 | 99.81 |
| 36. | West Bengal | 25292 | 368.66 |
| | TOTAL | 1805177 | 26632.70 |

Source: NABARD